## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 97/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

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REPRESENTATION BY WHOM

1. RAD KYMAN

LOUNSEL FOR

PET ITIONERS

COUNSEL FOR RARRY

B. Shalthi Perya. 1602 King & Parterage

VIJAYA PRASHANTH.S. Counsel For RI-R3

## **ORDER**

Shri P Raj Kumar Jhabakh, counsel for the petitioner present. Shri Vijaya Prashanth, representing counsel for R1, R2, R3 & R5 and Ms B Shakthi Priya, counsel for R4 & R7 are present. Counsel for petitioner prayed time for making efforts for settlement between the parties. Time extended at request with a direction to report the outcome of the settlement by the next date of hearing. Put up on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)